## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (IB) No.244/KB/2017 Inv A. No.83/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

Name of the Company		Burn Standard Company Ltd		
Under Section		10 IBC 3.10 (1) (20 TH) (10 TH)		
SI. No.	Traine & Besignation of Training		Signature with date	
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1.	SIDDHARTHA	GANERDEE, AD MARABORTY AM	w. o for the spens	Aional pon
1.	PART	NA KAMAC anu Bhattacha	ya, adv for R	.P.
7.1	h. Anirudd Grs. S. Crho Ms. Rahul,	sh -	Advocates for Corporate Debtor	

ORDER

Ld. Resolution Professional (RP)) as well as Ld. Counsel

for the corporate applicant (corporate debtor), operational creditors is present.

Inv. A. No. 83/KB/2018 has been filed by the Ex-Employees' Association. Let a copy of the Inv. Application be served on the Resolution Professional and the corporate applicant. Reply may be filed within 7 days.

List it on 13/02/2018.

Sd (Jinan K.R.)

Member (J)

(V.P.Singh) Member (J)